

**Allotment of land to Scheduled Castes  
and Scheduled Tribes**

\*99. SHRI B. K. DASCHOWDHURY:  
Will the Minister of EDUCATION  
AND SOCIAL WELFARE be pleased to  
refer to reply given to the Unstarred  
Question No. 1110 on the 17th November,  
1970, and state :

(a) whether information has since been  
collected from the State Governments re-  
garding the allotment of lands to Scheduled  
Castes and Scheduled Tribes during the  
Gandhi Centenary year in the country,  
and

(b) if so, the land allotted State-wise ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE (SHRI K. S. RAMA-  
SWAMY) : (a) and (b). The information  
has been received from all the States and  
Union Territories except Assam. The  
Governments of Andhra Pradesh and  
Tamil Nadu have furnished information  
in respect of Scheduled Castes only. The  
information received is given in the state-  
ment as laid on the Table of the House.  
[Placed in Library. See. no. LT-1467/  
72]

**Stoppage of Wheat Import under PL-480  
and Self-sufficiency in Wheat and Rice**

\*100. SHRI S. M. BANERJEE : Will  
the Minister of AGRICULTURE be  
pleased to state :

(a) whether import of wheat under  
PL-480 from USA has been stopped  
completely ;

(b) if so, whether this has been done as  
a protest against the American attitude  
towards India during the 14-day War with  
Pakistan; and

(c) whether India has reached a state  
of self-sufficiency in the matter of wheat  
and rice ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE) : (a) Yes,  
Sir.

(b) No Sir.

(c) At the current level of production  
of wheat and rice, Government has been  
able to build adequate stocks to meet nor-  
mal public distribution requirements and  
also maintain an adequate buffer stock.  
Concessional imports of wheat and rice  
have also been stopped.

**Report on Working of Mannam Sugar  
Mills Cooperative Ltd. Pandalam, Kerala**

640. SHRI VAYALAR RAVI : Will  
the Minister of AGRICULTURE be pleas-  
ed to state :

(a) whether Government have received  
the Report of the Committee appointed to  
go into the affairs of the Mannam Sugar  
Mills Cooperative Ltd. Pandalam, Kerala;  
and

(b) the steps taken or proposed to be  
taken to make the working of the Mills  
more efficient ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE) : (a) Yes,  
Sir.

(b) The State Government have ini-  
tiated action to implement some of the re-  
commendations of the Committee, includ-  
ing the setting up of a State Farming Cor-  
poration, allotment of 3,000 acres of forest  
land and advance of Rs. 30 lakhs to the  
Corporation, for intensive development of  
sugar-cane, for ensuring adequate supply to  
the Mannam Sugar Mills Cooperative Ltd.  
The State Government have also been  
advised to create necessary infra-structural  
facilities and administrative arrangements  
for sugar-cane development. For improv-  
ing the economic viability of the Mills, it